

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2014**

| S.No. | KIND OF CASES | PREVIOUS BALANCE | INSTITUTION | | | | DISPOSAL | | | | CLOSING BALANCE |
|-------|--|---------------------|-------------|------------|-------------|-------------|----------|-----------|------------|------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | M A I N C A S E S :- | 01.06.2014 | | | | | | | | | 30.06.2014 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL FIRST APPEAL | 7981 | 0 | 0 | 30 | 30 | 0 | 0 | 0 | 0 | 8011 |
| 2 | CIVIL SECOND APPEAL | 4105 | 0 | 0 | 27 | 27 | 0 | 0 | 0 | 0 | 4132 |
| 3 | EXECUTION FIRST APPEAL | 30 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 31 |
| 4 | EXECUTION SECOND APPEAL | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 |
| 5 | CIVIL MISC. APPEAL | 26771 | 0 | 7 | 519 | 526 | 0 | 3 | 20 | 23 | 27274 |
| 6 | CIVIL REVISION | 322 | 0 | 0 | 3 | 3 | 0 | 0 | 0 | 0 | 325 |
| 7 | CIVIL REVIEW | 544 | 0 | 4 | 17 | 21 | 0 | 1 | 1 | 2 | 563 |
| 8 | INCOME TAX REFERENCE | 49 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 49 |
| 9 | OTHER TAX REFERENCE | 187 | 0 | 7 | 0 | 7 | 0 | 0 | 0 | 0 | 194 |
| 10 | TAX CASES | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11 | CUSTOM APPEAL | 21 | 0 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 23 |
| 12 | INCOME TAX APPEAL | 2818 | 0 | 36 | 0 | 36 | 0 | 0 | 0 | 0 | 2854 |
| 13 | WEALTH TAX APPEAL | 48 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 48 |
| 14 | SALES TAX REVISION | 1234 | 0 | 0 | 16 | 16 | 0 | 0 | 0 | 0 | 1250 |
| 15 | TESTAMENTARY CASES | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 16 | COMPANY PETITION | 115 | 0 | 0 | 2 | 2 | 0 | 0 | 0 | 0 | 117 |
| 17 | COMPANY EXECUTION PETITION | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 18 | COMPANY APPEAL | 29 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 30 |
| 19 | COMPANY APPLICATION | 232 | 0 | 0 | 6 | 6 | 0 | 0 | 0 | 0 | 238 |
| 20 | COMPANY SUIT | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 21 | COMPANY LIQUIDN. CASES | 46 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 46 |
| 22 | ELECTION PETITION | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 23 | SPECIAL APPEAL (CIVIL) | 56 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 56 |
| 24 | SPECIAL APPEAL (WRITS) | 3748 | 0 | 62 | 0 | 62 | 0 | 7 | 0 | 7 | 3803 |
| 25 | CIVIL CONTEMPT | 3066 | 0 | 8 | 156 | 164 | 0 | 0 | 11 | 11 | 3219 |
| 26 | CIVIL WRITS | 49371 | 0 | 42 | 767 | 809 | 0 | 8 | 169 | 177 | 50003 |
| 27 | RECRIMINATION PETITION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | CROSS OBJECTION | 663 | 0 | 1 | 16 | 17 | 0 | 0 | 1 | 1 | 679 |
| | TOTAL (A) | 101458 | 0 | 169 | 1561 | 1730 | 0 | 19 | 202 | 221 | 102967 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | MURDER REFERENCE | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 2 | CRIMINAL APPEAL | 18292 | 0 | 9 | 63 | 72 | 0 | 0 | 2 | 2 | 18362 |
| 3 | CRIMINAL REVISION | 4843 | 0 | 0 | 101 | 101 | 0 | 0 | 5 | 5 | 4939 |
| 4 | CRIMINAL MISC. PETITION (U/S 482 CR.P.C.) | 4510 | 0 | 0 | 269 | 269 | 0 | 0 | 37 | 37 | 4742 |
| 5 | CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.) | 1260 | 0 | 0 | 1041 | 1041 | 0 | 0 | 584 | 584 | 1717 |
| 6 | CRIMINAL CONTEMPT | 26 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 27 |
| 7 | CRIMINAL REFERENCE | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 8 | HABEAS CORPUS | 74 | 0 | 15 | 0 | 15 | 0 | 9 | 0 | 9 | 80 |
| 9 | CRIMINAL LEAVE TO APPEAL | 308 | 0 | 3 | 24 | 27 | 0 | 0 | 8 | 8 | 327 |
| 10 | CRIMINAL WRITS | 101 | 0 | 0 | 15 | 15 | 0 | 0 | 5 | 5 | 111 |
| | TOTAL (B) | 29415 | 0 | 28 | 1513 | 1541 | 0 | 9 | 641 | 650 | 30306 |
| | TOTAL (A+B) | 130873 | 0 | 197 | 3074 | 3271 | 0 | 28 | 843 | 871 | 133273 |

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2014**

| S.No. | KIND OF CASES | PREVIOUS BALANCE | INSTITUTION | | | | DISPOSAL | | | | CLOSING BALANCE |
|-------|--|---------------------|-------------|------------|-------------|-------------|----------|-----------|-------------|-------------|--------------------|
| | | | FB | DB | SB | TOTAL | FB | DB | SB | TOTAL | |
| | M I S C. C A S E S :- | 01.06.2014 | | | | | | | | | 30.06.2014 |
| | CRIMINAL SIDE:- | | | | | | | | | | |
| 1 | CRIMINAL MISC.APPLN. :- (CRIMINAL INTER. APPLN.) | | | | | | | | | | |
| 1 | BAIL IN CRIMINAL APPEAL | 387 | 0 | 9 | 30 | 39 | 0 | 1 | 8 | 9 | 417 |
| 2 | BAIL & STAY IN CRL.REVISION | 1665 | 0 | 0 | 88 | 88 | 0 | 0 | 22 | 22 | 1731 |
| 3 | BAIL & STAY IN CRL.MISC.PET. | 2652 | 0 | 0 | 215 | 215 | 0 | 0 | 28 | 28 | 2839 |
| 4 | BAIL&STAY IN CRL.TRAN & CRLW | 52 | 0 | 0 | 10 | 10 | 0 | 0 | 5 | 5 | 57 |
| 5 | BAIL & STAY IN CRL.CONT.PET. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | BAIL & STAY IN CRLA | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 10 |
| 7 | CRIMINAL MISC. APPLICATION (Arising over Crl. Main Cases) | 352 | 0 | 0 | 11 | 11 | 0 | 0 | 2 | 2 | 361 |
| | TOTAL (C) | 5118 | 0 | 9 | 354 | 363 | 0 | 1 | 65 | 66 | 5415 |
| 2 | CRIMINAL TRANSFER | 41 | 0 | 0 | 4 | 4 | 0 | 0 | 0 | 0 | 45 |
| 3 | STAY IN HABEAS CORPUS | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | TOTAL (D) | 41 | 0 | 0 | 4 | 4 | 0 | 0 | 0 | 0 | 45 |
| | TOTAL (C+D) | 5159 | 0 | 9 | 358 | 367 | 0 | 1 | 65 | 66 | 5460 |
| | TOTAL (A+B+C+D) | 136032 | 0 | 206 | 3432 | 3638 | 0 | 29 | 908 | 937 | 138733 |
| | CIVIL SIDE:- | | | | | | | | | | |
| 1 | CIVIL INTER.CASES:- | | | | | | | | | | |
| 1 | STAY IN I. T. APPEAL | 0 | 0 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 2 |
| 2 | STAY IN W.T. APPEAL | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 1 |
| 3 | STAY IN O. T. REFERENCE | 30 | 0 | 5 | 0 | 5 | 0 | 0 | 0 | 0 | 35 |
| 4 | STAY IN S. T. REVISION | 562 | 0 | 0 | 15 | 15 | 0 | 0 | 0 | 0 | 577 |
| 5 | STAY IN CIVIL 1ST APPEAL | 3138 | 0 | 0 | 34 | 34 | 0 | 0 | 0 | 0 | 3172 |
| 6 | STAY IN CIVIL 2ND APPEAL | 2418 | 0 | 0 | 22 | 22 | 0 | 0 | 0 | 0 | 2440 |
| 7 | STAY IN EXE. FIRST APPEAL | 20 | 0 | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 21 |
| 8 | STAY IN EXE. 2ND APPEAL | 6 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 |
| 9 | STAY IN C. M. APPEAL | 9585 | 0 | 6 | 106 | 112 | 0 | 1 | 9 | 10 | 9687 |
| 10 | STAY IN CIVIL REVISION | 203 | 0 | 0 | 2 | 2 | 0 | 0 | 0 | 0 | 205 |
| 11 | STAY IN CIVIL CONTEMPT | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 12 | STAY IN SPL. APPEAL (CIVIL) | 21 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 21 |
| 13 | STAY IN CIVIL TRANS. APPLN. | 83 | 0 | 0 | 3 | 3 | 0 | 0 | 0 | 0 | 86 |
| 14 | STAY IN COMPANY CASES | 35 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 35 |
| 15 | STAY IN SPL. APPEAL (WRIT) | 1740 | 0 | 57 | 0 | 57 | 0 | 7 | 0 | 7 | 1790 |
| 16 | STAY IN WRIT PETITION | 19936 | 0 | 22 | 606 | 628 | 0 | 5 | 141 | 146 | 20418 |
| | TOTAL (E) | 37779 | 0 | 93 | 789 | 882 | 0 | 13 | 150 | 163 | 38498 |
| 2 | CIVIL MISC. APPLICATION | 2551 | 0 | 33 | 324 | 357 | 0 | 0 | 8 | 8 | 2900 |
| 3 | CIVIL MISC. CASE U/S-5 | 2554 | 0 | 49 | 248 | 297 | 0 | 1 | 2 | 3 | 2848 |
| 4 | EXE. MISC.APPLICATION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 5 | LEAVE TO APPEAL TO S.C. | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 6 | CIVIL TRANS. APPLICATION | 97 | 0 | 0 | 3 | 3 | 0 | 0 | 0 | 0 | 100 |
| | TOTAL (F) | 5203 | 0 | 82 | 575 | 657 | 0 | 1 | 10 | 11 | 5849 |
| | TOTAL (E+F) | 42982 | 0 | 175 | 1364 | 1539 | 0 | 14 | 160 | 174 | 44347 |
| | TOTAL (C+D+E+F) | 48141 | 0 | 184 | 1722 | 1906 | 0 | 15 | 225 | 240 | 49807 |
| | GRAND TOTAL (A TO F) | 179014 | 0 | 381 | 4796 | 5177 | 0 | 43 | 1068 | 1111 | 183080 |